

ITEM NO.20

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 229/2023

GOOGLE LLC &amp; ANR.

Appellant(s)

VERSUS

COMPETITION COMMISSION OF INDIA &amp; ORS.

Respondent(s)

(IA No. 6541/2023 - GRANT OF INTERIM RELIEF IA No. 12343/2023 -  
INTERVENTION/IMPLEADMENT IA No.8540/2023 - INTERVENTION/  
IMPLEADMENT)

Date : 18-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE KRISHNA MURARI  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Maninder Singh, Sr. Adv.  
Mr. Arun Kathpalia, Sr. Adv.  
Mr. Vijayendra Pratap Singh, Adv.  
Mr. Ravishekhar Nair, Adv.  
Mr. Parthasarathi Jha, Adv.  
Ms. Hemangini Dadwal, Adv.  
Mr. Toshit Shandilya, Adv.  
Ms. Arunima Chatterjee, Adv.  
Mr. Mohith Gauri, Adv.  
Ms. S. Basu, Adv.  
Mr. Udai Khanna, Adv.  
Mr. Prabhas Bajaj, Adv.  
Mr. Deepanshu Poddar, Adv.  
Mr. Atish Ghoshal, Adv.  
Mr. Param Tandon, Adv.  
Ms. Ketki Agarwal, Adv.  
Ms. Bhaavi Agrawal, Adv.  
Mr. Abhisar Vidyarthi, Adv.  
Mr. Aman Sharma, Adv.  
Mr. Aditya Dhupar, Adv.  
Mr. Snehasish Mukherjee, AOR

For Respondent(s) Mr. N. Venkataramani, ASG  
Mr. Samar Bansal, Adv.  
Mr. Manu Chaturvedi, Adv.  
Mr. Tahir Ashraf Siddiqui, AOR  
Mr. Chandrashekhar Bharti, Adv.  
Mr. Shireen F. Khan, Adv.  
Mr. Madhav Gupta, Adv.  
Mr. Vikrant Kapur, Adv.

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Rajshekhar Rao, Sr. Adv.  
Mr. Naval Chopra, Adv.  
Mr. Ajit Warriar, Adv.  
Ms. Shally Bhasin, Adv.  
Mr. Yaman Verma, Adv.  
Mr. Aman Singh Sethi, Adv.  
Mr. Ritwik Bhattacharya, Adv.  
Mr. Prateek Gupta, Adv.  
Ms. Chandni Anand, Adv.  
Mr. Prateek Yadav, Adv.  
Ms. Parinita Kare, Adv.  
Mr. S. S. Shroff, AOR

Mr. Jayant Mehta, Sr. Adv.  
Mr. Abir Roy, Adv.  
Mr. Vivek Pandey, Adv.  
Mr. Aman Shankar, Adv.  
Ms. Sukanya Viswanathan, Adv.  
Mr. Srikar Pagadala, Adv.  
Mr. Lzafeer Ahmad B. F., AOR

Mr. Abir Roy, Adv.  
Mr. T. Sundar Ramanathan, AOR  
Mr. Vivek Pandey, Adv.  
Mr. Aman Shankar, Adv.  
Ms. Sukanya Viswanathan, Adv.

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Rajshekhar Rao, Sr. Adv.  
Mr. Naval Chopra, Adv.  
Mr. Ajit Warriar, Adv.  
Ms. Shally Bhasin, Adv.  
Mr. Yaman Verma, Adv.  
Mr. Aman Singh Sethi, Adv.

**Mr. Ritwik Bhattacharya, Adv.  
Mr. Prateek Gupta, Adv.  
Ms. Chandni Anand, Adv.  
Mr. Prateek Yadav, Adv.  
Ms. Parinita Kare, Adv.  
Mr. S. S. Shroff, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

List the appeal on 19 January 2023 at 11.30 AM.

**(GULSHAN KUMAR ARORA)  
AR-CUM-PS**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**